

**Proposal to remove Distinction between Central Schools and State run Schools**

\*116. DR. RAMJI SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether Government propose to remove distinction between Central Schools and Schools run by the State Governments in view of the fact that education has been placed in the Concurrent List?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Notwithstanding the fact that 'education' is now included in List III—Concurrent List of the Seventh Schedule to the Constitution of India, the State Governments will continue to be primarily responsible for provision of schooling facilities within their respective territorial jurisdictions.

The schools run by the State Governments are meant to cater to the needs of the local population and are affiliated to the State Boards of secondary Education.

The Kendriya Vidyalayas (Central Schools) are meant primarily for provision of education facilities to children of transferable Central Government employees including Defence personnel with common syllabi and media of instruction. These schools are affiliated to the Central Board of Secondary Education.

**Private Cashew Plantation in Kerala**

\*117. SHRI K. A. RAJAN:

SHRI P. K. KODIYAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a Scheme of the Kerala Government for raising Cashew Plantation in Private Sector is lying before the Union Government for its approval for more than one year; and

(b) if so, the reasons thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). A Centrally Sponsored Scheme for raising Cashew plantations in 85,000 hectares of private lands, and 60,000 hectares of Government lands in different States has been sanctioned by the Central Government in December, 1976. Under this Scheme, a total Central Assistance of Rs. 1.25 crores has been approved for Kerala, as subsidy for plantation of cashew in 25,000 hectares of private lands and 10,000 hectares of Government lands in a phased manner.

**Committee to Inquire into Debacle of Indian Players in International Games**

\*118. SHRI G. M. BANATWALLA:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have since appointed any committee to inquire into the causes of debacle of Indian players in the International Games;

(b) if so, the names and number of Members of the Committee;

(c) the terms of reference of the Committee; and

(d) the time by which the Committee will submit its report to the Government?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir.

(b) to (d). Do not arise.